

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. †17  
TO BE ANSWERED ON 02<sup>ND</sup> FEBRUARY, 2024**

**SUPPLY OF MEDICINES FOR EYE DISEASES**

**†17: SHRI BHOLANATH (B.P. SAROJ):**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that many private companies including Eyelab and Drishti are supplying their eye ailments related medicine in the market which are causing harm to people's eyes in the country;
- (b) if so, the details thereof;
- (c) whether the Government has carried out/ initiated any investigation in the country in this regard; and
- (d) if so, the details thereof along with the action taken in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As per information received from Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) and Central Drugs Standard Control Organization (CDSCO) no such reports have been received. However, as and when complaints regarding quality of drugs are received, based on merit, the matter is referred to State Licensing Authorities (SLAs) for taking action as per the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945, as the SLAs are empowered to take action in case of any violation to the provisions of the said Act and Rules.

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